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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD
SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)
PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI– MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2021 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 918/2019 & IA (IBC) No. 53/2021 in CP (IB) No. 539/9/HDB/2018
NAME OF THE COMPANY	RE Cables & Conductors Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Balaha Chemicals Pvt Ltd
NAME OF THE RESPONDENT(S)	RE Cables & Conductors Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

IA No. 53/2021 is filed by RoC for directing Liquidator to furnish copy to an undertaking to further investigation in Corporate Debtor. Liquidator has filed counter. Pleadings are completed.

IA No. 918/2019 is filed by the Liquidator under Sections 44, 45 & 66 of IBC. The Respondents are served but no one appeared. We direct the Liquidator to file Affidavit showing that notices have been served to the Respondent within two weeks.

Both matter to appear for further consideration on 25.08.2021.

(Veera Brahma Rao Arekapudi)
Member (Technical)

(Madan B Gosavi)
Member (Judicial)

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